

STATEMENT

S. No. Name of Scheme		Proposed outlay for 1992-97 (Rs. in lakhs)
1	2	3
1.	National Bull Production Programme	1975
2.	National ram/buck production programme and programme for rabbit development.	1250
3.	Development of pack animals	200
4.	Assistance to States for integrated piggery development	1000
5.	Animal Husbandry Extension Programme	1000
6.	Central Directorate of Animal Health	1975
7.	Central Poultry Development Organisation	3475
8.	Central Coordinating Agency for Meat Production	2525

Kumher Riots

353. SHRI MANQBANJAN BHAKTA:
SHRI HARI KEWAL PRASAD:
SHRI ANBARASU ERA:
SHRI P. C. THOMAS:
SHRI RAM VILAS PASWAN:
SHRI BARE LALS JATAV:
SHRI SUBASH CHANDRA NAYAK:
SHRI CHHEDI PASWAN:
SHRI SHARAD DIGHE:
SHRI K. P. REDDAIAH YADAV:
SHRI HARI KISHORE SINGH:
DR. SOUDHIR RAY:
SHRI SHARAD YADAV:
SHRI MOHAN SINGH (DEORIA):
SHRI ROSHAN LAL:
SHRI N. J. RATHVA:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI GEORGE FERNANDES:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have ordered any inquiry into the incident of riots which took place in Kumher town in Bharatpur district of Rajasthan recently;

(b) if so, the details thereof;

(c) the estimated loss of life and property suffered by SCs/STs;

(d) whether the Union Government have received any complaints regarding lapses on the part of the Government of Rajasthan in controlling the riots;

(e) if so, the details thereof;

(f) whether any instruction have been issued to the State Governments to prevent the recurrence of such incident; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). On the request of the State Government, the Central Bureau of Investigation has taken over investigation into the incident of riots in Kumher town.

(c) As per the report of Govt. of Rajasthan 13 persons have died. The estimated loss suffered mainly by the Jatavs is approximately Rs. 80.22 lakhs according to a preliminary estimate.

(d) and (e). Following the riots, a number of delegations visited Kumher and gave their views/suggestion which have been forwarded to the State Government for necessary action.

(f) and (g). Instruction have been issued from time to time to all the State Governments regarding the precautionary measures to be taken to prevent atrocities against SCs/STs. The latest instructions were issued on 28th April, 1992.

Import of Crude Oil and Petroleum Products

354. SHRI CHANDRA JEET YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have entered into an agreement with Iran to import 2 million tonnes to crude oil;

(b) if so, the estimated import of crude and petroleum products during the current financial year;

(c) the sources from where the remaining quantity of crude/petroleum produced to proposed to be imported;

(d) the estimated growth rate in the consumption of petroleum products during the current financial year; and

(e) the estimated cost involved in the import of crude and petroleum products during the current financial year and by what percentage it is higher than the last year imports in terms of foreign exchange?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Indian Oil Corporation have entered into a term contract with M/s. National Iranian Oil Company, Iran to import 2.0 MMT crude oil during 1992-93.

(b) At present, Government have approved the import of 26.66 MMT of crude oil and upto 10.6 MMT middle distillates within a ceiling of US \$5.1 billion and about 1.32 MMT of other petroleum products.

(c) The remaining quantities would be imported both under term contracts as well as in spot purchases.

(d) and (e). Consumption of petroleum products will depend upon several factors including level of economic activity, availability of foreign exchange etc. The import bill during the current year will depend upon the prices prevailing in the international market.

Deaths Due to Heat-Wave

355. SHRI N. K. BALIYAN:
SHRI MAHESH KANODIA:
SHRI BALRAJ PASSI:
DR. RAMESH CHAND
TOMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of persons died due to heat wave during the current year in the country, State/Union Territory-wise; and

(b) the details of preventive measures taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). The information is being collected